

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.10/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


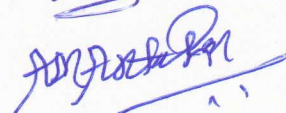

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES: Ms. Amita Buhariwala

V/s.  
M/s. N.H.B. Agrotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Am M De Mude	PCS for Respondent	
2	Ajay Antastkar	PCS for RESP	
3)	Amita Buhariwala	Petitioner	

Order

CP No. 8 to 10/111/CLB/MB/MAH/2013

The Petitioner is present in person seeking adjournment on the ground  
that her erstwhile Counsel has not been appearing. List this matter <sup>with a</sup> ~~to~~ peremptory  
direction to the Petitioner to argue the matter on the next date of hearing.

List this matter for hearing on 18.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)